

[Print](#)**Defective Case Register from 2025-08-12 to 2025-08-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/32213/2025	SAILABALA JENA	2025-08-12	1-COURT FEE IS DEFICIENT. Rs6.00 to be paid.
2	D-WP(C)/32163/2025	DAYANIDHI MISHRA	2025-08-12	1. Page 29 not legible. 2. Name of opps. not furnished in V.Nama.
3	D-WP(C)/32358/2025	UMA CHARAN MISHRA	2025-08-12	D.C. fee of Rs.6/- to be paid
4	D-ABLAPL/24469/2025	ANJAN KUMAR BISWAL	2025-08-12	i) Sl . no. -2 of the affidavit not correct.
5	D-WP(C)/32049/2025	PRINCE PATNAIK	2025-08-12	page no.82 not filed.
6	D-ABLAPL/24462/2025	SUSANTA KUMAR LENKA	2025-08-12	i) Page 9 not neat and legible.
7	D-FAO/15336/2025	GIRIJA PRASAD DUTTA	2025-08-12	1. Period of Delay 57 days delay 2. Name of the appellant not correctly filed in V.nama
8	D-CONTC/32243/2025	ADV.	2025-08-12	PAGING OF INDEX, SYNOPSIS AND DATE CHART BE OMITTED 2. REFERENCE CERTIFICATE NOT FURNISHED
9	D-WP(C)/32046/2025	SOUBHAGYA SWAIN	2025-08-12	.Subject Code incorrectly Mentioned
10	D-CRLREV/24252/2025	PUSPAMITRA MOHAPATRA	2025-08-12	1 .Addressed To The Honble C.J. not mentioned in petition ans I.As
11	D-WP(C)/32048/2025	RANJIT MOHANTY	2025-08-12	.Receipt Showing Serv.copy To cg not Filed.
12	D-ABLAPL/24540/2025	SANJIB MOHANTY	2025-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-CONTC/32235/2025	ADV.	2025-08-12	i)Page mark not correctly furnished in Index. ii) wrongly mention in affidavit sole petitioner serial no. 5 and not authorization of other petitioners
14	D-CONTC/32174/2025	ADV	2025-08-12	CAUSE TITLE OF W.P (C) NO.9296/2025 BE FILED. THEN PUT UP FOR SR
15	D-CONTC/32162/2025	DAYANIDHI MISHRA	2025-08-12	Put up for SR after filling of page no. 1 and 2 in CONTC Petition. ii)Page mark not mention in book mark
16	D-WP(C)/30854/2025	PARAMANANDA JYOTISH	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-ABLAPL/24520/2025	BHABANI SHANKAR DASPARIDA	2025-08-12	.Receipt Showing Serv.copy To Vigilance not Filed.
18	D-CMAPL/32330/2025	ASHWINI KUMAR DAS	2025-08-12	Put up for SR after filling of c. copy of impugned order.

19	D-BLAPL/24486/2025	TAPOBANTA BARIK	2025-08-12	3-AUTHENTICATION FEE IS DEFICIENT. .Petition not correctly addressed to Honorable Court
20	D-CMP/32139/2025	SUBRAT MISRA	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-CRLREV/24418/2025	SUBASH CHANDRA ACHARYA	2025-08-12	Addressed of Honble C.J. not mentioned in petition.
22	D-CONTC/32236/2025	ADV.	2025-08-12	i)CONTC no. wrongly mention in cause title. ii) Reference certificate not furnished. iii) Date of order not correctly furnished in book mark.
23	D-CMP/32122/2025	GANESH PRASAD SAMAL	2025-08-12	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.A.Fee of Rs.02/- not Paid.2. H.C.B.A. Welfare Fee of Rs.50/- not affixed on the vakalat
24	D-ABLAPL/24475/2025	AMLAN MOHANTY	2025-08-12	i)Date of F.I.R. not correct in date chart.
25	D-CRLMC/24085/2025	KISAN BISWAL	2025-08-12	1. Subject code not correctly furnished in Index.
26	D-WP(C)/31813/2025	TRILOCHAN PANIGRAHI	2025-08-12	Address of opp. parties not furnished.
27	D-WP(C)/32148/2025	SRIKAR KUMAR RATH	2025-08-12	Date of copy of cancellation licence not tally with Index.Page 17 not neat
28	D-CONTC/32134/2025	ADV.	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Vernacular certificate not furnished. 2. Date of order not correctly furnished in 10th line of para no.2.
29	D-WP(C)/32149/2025	SRIKAR KUMAR RATH	2025-08-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 30 not partial neat.
30	D-CMP/32116/2025	M. BALAKRISHNA RAO	2025-08-12	Index not properly Page Marked.
31	D-CONTC/32237/2025	ADV.	2025-08-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
32	D-CRLMC/24428/2025	DEBA PRASAD DAS	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the PS and PS case number not furnished in the petition.

33	D-CRLREV/24407/2025	SANTOSH KUMAR DWIVEDY	2025-08-12	1. Being aggrieved not mentioned in petition.2 Paragraphs not correctly mentioned in declaration.
34	D-WP(C)/32231/2025	UMA CHARAN MISHRA	2025-08-12	Address of ops. 7 and 8 not furnished
35	D-ABLAPL/24566/2025	NIBEDITA MOHANTY	2025-08-12	1. In paragraph 1 of the application P.S name wrongly furnished. 2. In declaration under affidavit, Solemnly affirm mentioned Sagar Sahu instead of Sanjay Sahoo
36	D-WP(C)/32312/2025	PRAFULLA KUMAR KAR	2025-08-12	1. Page 28 not legible.
37	D-CMAPL/31655/2025	ADV.	2025-08-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1410 days 2. C. copy of impugned order not filed. 3. Status of parties not mentioned. 4. Affidavit not properly filed
38	D-CMAPL/32335/2025	SAILAZA NANDAN DAS	2025-08-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Para no. not correctly furnished in I.As
39	D-CONTC/32396/2025	ADV.	2025-08-12	IN PRAYER W.P (C) NO. IS WRONG 2. CAUSE TITLE OF W.P(C) NO. 10570 /2025 BE FILED THEN PUT UP FOR SR
40	D-CONTC/32229/2025	ADV.	2025-08-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
41	D-CRLMC/24271/2025	AMULYA RATNA PANDA	2025-08-12	Nomenclature not correctly furnished in V.nama.
42	D-CONTC/32233/2025	ADV.	2025-08-12	AGE NO.14 NOT LEGIBLE 2. REFERENCE CERTIFICATE NOT FURNISHED
43	D-WP(C)/32204/2025	GOKULANANDA SAHU	2025-08-12	Occupation not mention in Affidavit
44	D-WA/31143/2025	MONALISHA SAHOO	2025-08-12	AU fee Rs 2.25/- to be paid.
45	D-WP(C)/32299/2025	UPASANA BAL	2025-08-12	Page no.10 not neat and legible. 2..Receipt Showing Serv.copy To ct not Filed.
46	D-CRLMC/24471/2025	SAPAN KUMAR PAL	2025-08-12	14-NOT PROPERLY INDEXED.
47	D-ABLAPL/24487/2025	DURGA PRASAD DHAL	2025-08-12	1. In declaration under affidavit, no. of paragraph wrongly furnished.
48	D-ABLAPL/24490/2025	DEEPAK KU SAHOO	2025-08-12	1. G.R case no left blank in cause title, paragraph 4, prayer of the application
49	D-BLAPL/24368/2025	UMESH CHANDRA DORA	2025-08-12	31-As per standing order the name of victim/informant shall not be mentioned in the petition. i) Date of F.I.R. incorrect in date chart.ii) Name of the victim be redacted from the cause title. iii) For further S.R.
50	D-WP(C)/32304/2025	UPASANA BAL	2025-08-12	.Receipt Showing Serv.copy To ct not Filed.

51	D-CRLMC/24389/2025	DEBASIS PANIGRAHI	2025-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
52	D-CRLMC/24432/2025	BIKRAM CHANDRA GHADEI	2025-08-12	1. Date of order not correctly furnished Sl. no.4 in Index and 7th line of para no.1 of the petition. 2. Page no.3 in 2nd line left blanks.
53	D-WP(C)/32246/2025	SITAKANTA HOTA	2025-08-12	Sl. 4 of affidavit in I.A. not proper.
54	D-ABLAPL/24563/2025	ASHOK KUMAR BEHERA	2025-08-12	i) Sl. no. of paragraph not correct in petition and Affidavit.ii) Deponent name incorrect in declaration of the affidavit. iii)Page mark of the petition is incorrect in book mark.
55	D-CRLMC/24454/2025	ALOK KUMAR PANDA	2025-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the I.A of the affidavit.
56	D-MATA/31329/2025	PRAJNA SARITA MOHANTY	2025-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. age of petitioner may be correct. vakalatnama not properly executed
57	D-BLAPL/24459/2025	DEEPAK KU SAHOO	2025-08-12	This case is Pending in the SDJM ,Kendrapara but mentioned in C.T.pending in the learned Session Judge Kendrapara.
58	D-BLAPL/24536/2025	SK ABDUL JABIR	2025-08-12	Paragraph not correctly mentioned in the affidavit.
59	D-WP(C)/32130/2025	MANORANJAN MUDULI	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WP(C)/32132/2025	RAJENDRA KUMAR PRADHAN	2025-08-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-ABLAPL/24408/2025	DURGADATTA MOHAPATRA	2025-08-12	1. In affidavit, Occupation of the Deponent not furnished.
62	D-MATA/32305/2025	SANTOSH KUMAR MAHANTY	2025-08-12	further SR after filling of certified copy
63	D-ABLAPL/24410/2025	PRANAB RANJAN CHHATOI	2025-08-12	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Put for S.R there after
64	D-TRP(C)/32281/2025	SARATHI JYOTI MOHANTY	2025-08-12	Para No.IV repeated twice.
65	D-WA/32230/2025	BIMBISAR DASH,A.G.A	2025-08-12	Para no. not correctly furnished in both the I.As
66	D-CRLMC/24286/2025	BIJAYA KUMAR RAGADA	2025-08-12	1. Index not page marked.
67	D-CRLMC/23070/2025	CHITTA RANJAN SAHU	2025-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 in the affidavit not correctly mentioned.Petitioner no 2 and 3 not tally with cause title, c.copy of order and F.I.R copy.Age

				of the petitioner not tally with c.copy of order.Paragraph not correctly mentioned in the affidavit
68	D-WPCRL/24433/2025	MOHAN BAG	2025-08-12	1.IT MAY BE REGISTERED AS CRLMP 2.HCBWS OF RS. 50/- NOT PAID IN V.NAMA
69	D-WP(C)/32071/2025	MADHUSUDAN PANDA	2025-08-12	1. FIR No. 3067 not correctly furnished in Index(anx-8).2.legal notice to the builder on 15.07.2025 mentioned in the Index and para-3 page 14 body of the petition does not tally with under Anx-11.3.Authorization with regard to swear affidavit on behalf of other petitioner not furnished in the affidavit.
70	D-BLAPL/24361/2025	BIKRAM CHANDRA GHADAI	2025-08-12	i)Year of the T.R.No. not tally with annexure -1.
71	D-BLAPL/24358/2025	SUSHANTA KUMAR PRADHAN	2025-08-12	.Subject Code incorrectly Mentioned
72	D-WP(C)/32141/2025	PRASANTA KUMAR JOSHI	2025-08-12	Paragraph not correctly mentioned in the affidavit.
73	D-ARBP/31939/2025	ABINASH BARIK	2025-08-12	court fee payable Rs500/ but paid Rs 6/ only deficit c fee to be paid . original agreement to be file
74	D-WP(C)/31778/2025	AKSHAYA KUMAR SAHOO	2025-08-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the affidavit.Page 38 39 and 41 not neat.Address of the Respondent no-25 not mentioned in the cause tiled.
75	D-WP(C)/32205/2025	GOPAL KRISHNA BEHERA	2025-08-12	page no. 15 not neat.
76	D-WP(C)/32367/2025	SAROJ KUMAR ROUSTRAY	2025-08-12	1. Court fee Rs.18/- to be paid.
77	D-CRLMC/24495/2025	ASUTOSH TRIPATHY	2025-08-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee of Rs.10/- not paid in Vnama.
78	D-CRLMC/24533/2025	LAMBODOR ACHARI	2025-08-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly furnished in Assessment slip and index.2. Paragraph no. not correctly furnished in the petition
79	D-WP(C)/32210/2025	PROMOD KUMAR SABAT	2025-08-12	1. Nature of the case mentioned in the cause title appears to be incorrect. 2.page nos. 11 18 and 19 are not neat.
80	D-ABLAPL/24543/2025	BISHNU PRASAD PRADHAN	2025-08-12	i) Date of Charge sheet not correct in Index and book mark.
81	D-CRLMA/24477/2025	TAPAN MISHRA	2025-08-12	Put up for SR after filling of c. copy of impugned order.

82	D-CRLMP/24588/2025	JANAKI KANTA MAHAPATRA	2025-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-WP(C)/32145/2025	KAPILA CHARAN NAYAK	2025-08-12	8-CAUSE TITLE NOT IN ORDER.
84	D-WP(C)/32201/2025	GOPAL KRISHNA BEHERA	2025-08-12	1. Deponent not mentioned occupation and authorization on behalf of other petitioner in the affidavit.
85	D-ABLAPL/24555/2025	SOUMYA RANJAN DAS	2025-08-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-WP(C)/32202/2025	SUDHIR KUMAR MALLICK	2025-08-12	page no.19 not neat
87	D-ABLAPL/24518/2025	SIMSON JENA	2025-08-12	1. Attested Annexure-1 not filled.
88	D-WP(C)/32206/2025	UPENDRA KUMAR SAMAL	2025-08-12	As per annex.2 all the ops. not made a party in the petition.
89	D-ABLAPL/24587/2025	JANAKI KANTA MAHAPATRA	2025-08-12	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In Annexure-2 series, document not properly annexed as per Index.
90	D-CRLMC/24505/2025	SANJAYA KUMAR PANIGRAHI	2025-08-12	C.copy of I.C.C.no.10/2023 to be filed
91	D-ABLAPL/24464/2025	SUSANTA KUMAR LENKA	2025-08-12	i)C.T. case no. mentioned in cause title and paragraph no. 1 of the petition not tally with annexure -1
92	D-CRLREV/24551/2025	SIDHANT DWIBEDI	2025-08-12	1. Being aggrieved not mentioned in petition.2 . Good ground not mentioned in petition.
93	D-ABLAPL/24591/2025	PRANAYANEE DASMOHAPATRA	2025-08-12	14-NOT PROPERLY INDEXED.
94	D-ABLAPL/24472/2025	ANJAN KUMAR BISWAL	2025-08-12	i) Page no. 13 and 14 not properly scanned.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/208/2020	CMAPL/208/2020	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER